

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Office of Registrar General at Srinagar)

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**Subject: Cancellation of the Notification No:2305 of 2024/RG/LS dated 11.09.2024.**

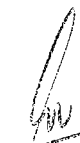
**ORDER**

No:- 1904 of 2024/RG/LS

Dated:- 23.10.2024

The notification No. 2305 of 2024/RG/LS dated 11.09.2024 whereunder **Shri. Siddharth V. Singh Thakur, Advocate** was inducted in the panel of Advocates at High Court Wing, Jammu shall stand cancelled.

**BY ORDER**


  
23.10.24.  
(Shahzad Azeem)  
Registrar General

No:- 47472-77/Regd-3

Dated:- 20/10/2024.

Copy of the above forwarded to the:

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court and Ladakh, Srinagar.
- 2) Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
- 3) Registrar Rules, High Court of J&K and Ladakh, Srinagar.
- 4) Registrar Judicial, High Court of and Ladakh, Jammu.
- 5) Director Finance, High Court of J&K and Ladakh, Main Wing, Srinagar.
- 6) Chief Librarian, High Court of and Ladakh, Jammu/ Srinagar.
- 7) Shri. Siddharth V. Singh Thakur, Advocate, High Court of J&K and Ladakh, Jammu for information and necessary action.
- 8) I/C MIC, Srinagar for uploading the same on the official Website of High Court.

  
23.10.24.  
Registrar General